

**MEGHALAYA LEGISLATIVE ASSEMBLY  
BUDGET SESSION  
LIST OF BUSINESS  
MONDAY, MARCH 21, 2011.**

**GOVERNMENT BUSINESS**

1. Questions.
  
2. Voting on Supplementary Demands. (Upto 1:00 P.M)
  
3. (a) Dr. Mukul Sangma, Chief Minister in-charge Finance, introduced the  
Meghalaya Appropriation (NO.I) Bill, 2011.  
  
(b) If leave be granted to introduce the Bill.
  
4. Shri Rowell Lyngdoh, Deputy Chief Minister, in-charge Parliamentary Affairs to move:-  
  
“That the Second proviso to Sub-rule (c) of Rule 72 of the Rules of Procedure and Conduct of Business in its application to the Meghalaya Appropriation (No.I) Bill, 2011 be suspended for the time being in so far as the rules requireS circulation of the Bill four days in advance before the motion for consideration may be moved”.
  
5. (a) Dr. Mukul Sangma, Chief Minister in-charge Finance, to move that the Meghalaya Appropriation (NO.I) Bill, 2011 be taken into consideration.  
  
(b) Consideration of the Meghalaya Appropriation (No.I) Bill, 2011 Clause by Clause.

6. (a) Dr. Mukul Sangma, Chief Minister in-charge Finance, to move that the Meghalaya Appropriation (NO.I) Bill, 2011 be passed.
7. Dr. Mukul Sangma, Chief Minister in-charge Finance to present the Budget Estimates for 2011-2012.
8. (a) Shri Rowell Lyngdoh, Deputy Chief Minister, in-charge Parliamentary Affairs to beg leave to introduce the Legislative Assembly of Meghalaya (Members' Pension) (Amendment) Bill, 2011.  
(b) If leave to granted to introduce the Bill.
9. Dr. Mukul Sangma, Chief Minister in-charge, Legal Metrology to lay the Notification No.WM(G)32/2010/24/....relating to the Draft Meghalaya Legal Metrology (Enforcement) Rules, 2011.

**Dated Shillong,  
The 18<sup>th</sup> March, 2011.**

**H.Mylliemngap  
Secretary,  
Meghalaya Legislative Assembly.**